

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

(A)

O.A. 104/99  
MA 1385/99

with

O.A. 105/99  
M.A. 1396/99

O.A. 254/99  
M.A. 1334/99

New Delhi this the 8th day of November, 1999

Hon'ble Shri S.R. Adige, Vice Chairman (A)  
Hon'ble Smt. Lakshmi Swaminathan, Member (J)

OA 104/99  
MA 1385/99

Sh. Manbir Singh  
S/O Sh. Matu Ram,  
R/O 174-L, Model Town,  
Sonepat, Haryana.

.. Applicant

(By Advocate Sh. V.K. Rao )

Versus

1. Government of N.C.T. of Delhi,  
through Chief Secretary,  
5-Shamnath Marg, Delhi-54

.. Respondents

2. Secretary (Education )  
5-Sham Nath Marg,  
Delhi-54

(By Advocate Sh. Vijay Pandita )

OA 105/99  
MA 1396/99

Sh. Sanjeev Rathi  
S/O Sh. Raj Singh  
Raghri Garhi  
R/O Sonipat(Haryana )

.. Applicant

(By Advocate Sh. V.K. Rao )

Versus

1. Govt. of NCT of Delhi,  
through Chief Secretary,  
5-Sham Nath Marg, Delhi.

.. Respondents

2. Secretary (Education )  
5-Sham Nath Marg,  
Delhi-54

(By Advocate Sh. Vijay Pandita )

OA 254/99  
MA 1384/99

Sh. Raj Kamal Dahiya  
S/O Sh. Ajit Singh  
T-161, Master Colony,  
Panna Udyan, Narela,  
Delhi.

(By Advocate Sh. V.K. Rao )

... Applicant

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versus

1. Govt. of NCT of Delhi  
through Chief Secretary,  
5-Sham Nath Marg, Delhi-54

2. Secretary (Education)  
5-Sham Nath Marg,  
Delhi-54.

... Respondents

(By Advocate Sh. Vijay Pandita )

O R D E R (ORAL)

(Hon'ble Shri S.R. Adige, Vice Chairman (A)

These 3 OAs involve common question of law and fact  
and are being disposed of by this common order.

2. Heard both sides.

3. Respondents counsel has no serious objection to these  
3 OAs being disposed of with the direction to the respondents  
that any action contemplated by them against the applicants  
in these 3 OAs shall be taken by them in accordance with law  
only after the investigation report said to be pending with  
the police authorities regarding authenticity of the Employment  
Exchange Registration Card submitted by them at the time of  
selection is made available to the respondents.

4. These OAs stand disposed of with the above directions.  
No costs.

5. Copy of this order should be kept in OA 105/99 and OA  
254/1999 also.

(Smt. Lakshmi Swaminathan)  
Member (J.)

(S.R. Adige )  
Vice Chairman (A)

sk

Pradeep Deo  
Court Officer  
Administrative Tribunal  
... S. & N. New Delhi  
Furnish: Bawali,  
Lakshmi Nagar,